

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal no. 37 of 2013 &
IA no. 55 of 2013**

Dated : 23rd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**GMR Energy Ltd. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Alok Shankar

**Counsel for the Respondent(s): Mr. S.S. Naganand, Sr. Adv.
Ms. Sumana Naganand**

ORDER

The Learned Senior Counsel for the Respondent submits that review petition has already been filed before the State Commission and the same issue is pending and as such the Appeal is non-maintainable.

The Learned Counsel for the Appellant seeks some time to get instructions from his client.

So, post the matter on **01.05.2013 at Delhi Bench.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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